

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1601
ANSWERED ON:02.12.2014
ILLEGAL SAND MINING
Roy Prof. Saugata

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any action to check the illegal sand mining taking place from various rivers; and
- (b) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The enforcement of various legal provisions with a view to containing the menace of illegal mining of minor minerals including sand mining is largely in the domain of the State Governments.